

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

ORDER

No: 722/GS

Dated: 30-09-2019

In the interest of administration, the following transfers and posting of the Judicial Officers are hereby effected:-

1. Shri Vinod Chatterji Koul, Principal District & Sessions Judge, Jammu is transferred and posted as Chairman, J&K Sales Tax Appellate Tribunal vice Shri Jaffer Hussain Beg.
2. Shri Mohammad Akram Chowdhary, Member Secretary, J&K State Legal Services Authority is repatriated and posted as Principal District & Sessions Judge, Samba vice Shri M.K. Sharma.
3. Shri R.K. Wattal, Registrar Vigilance, High Court of Jammu and Kashmir is transferred and posted as Principal District & Sessions Judge, Jammu vice Shri Vinod Chatterji Koul.
4. The services of S/Shri Shahzad Azeem and M.K. Sharma are placed at the disposal of Hon'ble the Chief Justice for their posting in the High Court Registry/ State Legal Services Authority.
5. Shri Jaffer Hussain Beg, Chairman, J&K Sales Tax Appellate Tribunal, is repatriated and posted as Principal District & Sessions Judge, Rajouri vice Shri Shahzad Azeem.

Note:

- (a) The above transfers shall take effect from 18-10-2019.
- (b) The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K, Jammu till their deputation order is received from the Government.
- (c) The transferred Officers shall handover the charge to the available Judicial Officer.

By Order.

(Sanjay Dhar)
Registrar General

No: 17299-318/GS
Copy to the:-

Dated: 30-09-2019

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.

3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Rules, High Court of J&K, Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
7. All Principal District & Sessions Judges.
8. Concerned Judicial Officers.
9. Chief Accounts Officer, High Court of J&K, Srinagar.
..... for information and n/a.
- ✓ 10. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
11. In charge Statistical /Accounts Sections, High Court of J&K Main Wing, Srinagar, for information and n/a.
12. Office file.

Registrar General

30/11/19